

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 991**

TO BE ANSWERED ON THE 08TH FEBRUARY, 2022/ MAGHA 19, 1943 (SAKA)

ENCOUNTER KILLING

991. SHRI FEROZE VARUN GANDHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of encounter killings in the country, State wise, including Uttar Pradesh, from January 1, 2017 till date;

(b) the number of FIRs registered of encounter killings, State wise, including Uttar Pradesh above said period;

(c) the number of ongoing investigations against police officers on charges of encounter killings; and

(d) the number of police officers convicted for chargers of encounter killings in the same period?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): As per information received from the National Human Rights Commission (NHRC), a State-wise statement showing cases registered under category death in police encounter for the period from January 1, 2017 to January 31st, 2022 is given at Annexure.

(b) to (d): No such record is maintained centrally. Besides, as per the seventh schedule to the Constitution of India, "Police" and "Public Order" are State subjects. The National Human Rights Commission (NHRC) had

issued guidelines dated 12.05.2010 laying down procedure to be followed for investigation of cases of deaths during the course of police action. Pursuant to the guidelines framed by NHRC, every death during the course of police action is to be reported within 48 hours of its occurrence. Prompt prosecution/ disciplinary action is to be initiated against all delinquent officers found guilty in magisterial enquiry/police investigation. It is for the concerned authorities to take action against the erring public servant as per extant rules, procedures, etc.

ANNEXURE
L.S.US.Q.NO.991 FOR 08.02.2022

**STATEMENT SHOWING STATE-WISE CASES REGISTERED
UNDER CATEGORY DEATH IN POLICE ENCOUNTER For THE PERIOD
FROM 01/01/2017 TO 31/01/2022.**

INCIDENT STATE/UTs NAME	NO. OF CASES REGISTERED
ANDHRA PRADESH	9
ARUNACHAL PRADESH	13
ASSAM	50
BIHAR	22
CHHATTISGARH	191
GOA	0
GUJARAT	2
HARYANA	15
HIMACHAL PRADESH	1
JHARKHAND	49
KARNATAKA	4
KERALA	3
MADHYA PRADESH	13
MAHARASHTRA	26
MANIPUR	4
MEGHALAYA	9
MIZORAM	0
NAGALAND	2
ODISHA	36
PUNJAB	6
RAJASTHAN	8
SIKKIM	0
TAMIL NADU	14
TELANGANA	13
TRIPURA	0
UTTAR PRADESH	117
UTTARAKHAND	1
WEST BENGAL	3
ANDAMAN & NICOBAR	1
CHANDIGARH	0
DADRA & NAGAR HAVELI	0
DAMAN & DIU	0
DELHI	8
JAMMU & KASHMIR	35
LADAKH	0
LAKSHADWEEP	0
PUDUCHERRY	0
ALL OVER INDIA	0
FOREIGN COUNTRIES	0
TOTAL	655